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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 917/2023 LARGAN PRECISION CO. LTD.

..... Plaintiff

Through: Mr. Vibhan Mithai, Advocate

versus

PEGATRON TECHNOLOGY INDIA PRIVATE LIMITED & ANR.

.... Defendant

Through: Mr. Ankit Rajgarhia,

Mr. Rohit Kumar, Mr. Prashant Phillips, Mr. Bhuvan Malhotra,

Advocates

CORAM:

JOINT REGISTRAR(JUDICIAL) Dr. AJAY GULATI (DHJS), JOINT REGISTRAR (JUDICIAL)

> ORDER 28.05.2024

Learned Presiding Officer is on leave today.

Re-notify for purpose already fixed on 09.07.2024.

Reader to
Dr. AJAY GULATI (DHJS),
JOINT REGISTRAR (JUDICIAL)

MAY 28, 2024

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Click here to check corrigendum, if any